

## ACT No. XIV OF 1916.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 28th  
September, 1916.)*

An Act to make provision in connection with  
the present war with respect to bills of  
exchange payable outside British India.

WHEREAS it is expedient to make provision in  
connection with the present war with respect to  
bills of exchange payable outside British India; It  
is hereby enacted as follows:—

Short title  
and duration.

1. (1) This Act may be called the Indian Bills of  
Exchange Act, 1916.

(2) It shall be in force during the continuance of  
the present war, and for a period of six months  
thereafter.

Delay in  
presentment  
of a bill for  
payment due  
to war.

2. Notwithstanding anything contained in the  
Negotiable Instruments Act, 1881, or in any other  
enactment for the time being in force, delay in the  
presentment for payment of a bill of exchange, where  
the proper place for payment is outside British India,  
is excused if the delay is, or has been, due either  
directly or indirectly to circumstances arising out of  
the present war, or to the impracticability, owing to  
similar circumstances, of transmitting the bill to the  
place of payment with reasonable safety.

XXVI of  
1881.

Bills lost  
owing to the  
war.

3. Where, in any suit or other proceeding founded  
upon a bill of exchange payable outside British India,  
there is reason to believe that the bill has been lost,  
and that the loss can reasonably be presumed to be  
due either directly or indirectly to circumstances  
arising out of the present war, the Court may allow  
proof of

proof of the bill to be given by means of a copy thereof certified by a notary public, or by means of such other evidence as the Court thinks reasonable under the circumstances, and may pass a decree thereon notwithstanding any rule of law of the place where the bill is made payable:

Provided that such indemnity be given against the claims of other persons as the Court may require.